

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).8425/2010

HAZI SHAFAT HUSAIN

Petitioner(s)

VERSUS

SANJEEDA PARVEEN & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 03/03/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr. S. Wasim A. Qadri,Adv.
 Mr. Lakshmi Raman Singh,Adv.

For Respondent(s)

Mr. Vivek Gupta,Adv.

Dr. S.K. Verma ,Adv

Mr. Gunnam Venkateswara Rao ,Adv

Mr. Manoj Kr. Dwivedi,Adv.

UPON hearing counsel the Court made the following
O R D E R

Service of notice is complete. Respondent No. 1 has been served. Vakalatnama not filed. No representation also. Respondent No. 1 and 8 have filed counter affidavit. The remaining respondents have not filed counter affidavit inspite of last opportunity granted. No further steps. Hence, place the matter before the Hon'ble Court, as per Rule.

(SUNIL THOMAS)
Registrar